

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:539  
ANSWERED ON:24.07.2003  
FUNDS TO VOLUNTARY INSTITUTIONS  
HARIBHAI PARTHIBHAI CHAUDHARY;MANSINH PATEL

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the funds allocated and released by the Government to the voluntary institutions in Gujarat and other States for education and training of the helpless children during each of the last three years and the current year;
- (b) the funds spent by these institutions for the above purpose during the said period;
- (c) whether these institutions have not fulfilled the stipulated norms; and
- (d) if so, the names of institutions against whom action has been taken in this regard, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY IN SOCIAL JUSTICE AND EMPOWERMENT (SHRI NAGMANI)

(a) & (b) The Ministry of Social Justice and Empowerment is implementing a Scheme called `An Integrated Programme for Street Children` with the aim to prevent destitution among children and to facilitate their withdrawal from a life on streets as well as placement into national mainstream. Under this scheme, financial assistance to the extent of 90% of the approved budget is given to Non-Governmental Organisations (NGOs) for providing shelter, nutrition, health care, education, vocational training and recreation facilities to these children.

In addition, this Ministry has also provided funds to voluntary organizations for, inter-alia, education and training of destitute children under the Scheme `General Grant-in-aid Programme for assistance in the field of Social Defence.

The funds are released by the Ministry and utilized by the grantee NGOs as per the norms of the Schemes. Unspent balance, if any, is adjusted with the grant for the subsequent year. Statements showing the grants released to the NGOs in Gujarat and other States/UTs under the above mentioned Schemes during the last three years and the current year (till 22nd July, 2003) are given at Annexures I & II.

(c) & (d) The performance of the grantee NGOs has by and large been satisfactory. However, some instances have come to the notice of the Ministry where as a result of inspection/evaluation, it was found that the performance of a grantee NGO in running the sanctioned project was not as per the stipulated norms and standards. In such cases, further grant to the NGO has been stopped and action taken to blacklist the organization. A list of the NGOs blacklisted under the Scheme since 2000-01 is at Annexure III.

**ANNEXURE-I**

Statement referred to in reply to the Lok Sabha Unstarred Question No.539 to be answered on 24.07.2003 tabled by Shri Haribhai Chaudhary & Shri Mansinh Patel regarding Funds to voluntary institutions, showing the state-wise details of funds released to NGOs during the last three years and during 2003-04 (Till 22.07.2003) under `An Integrated Programme for Street Children` .

( Rs. In Lakhs)

Sl. No. Name of the State/UT Grant in aid released

2000-01 2001-02 2002-03 2003-04

1 Andhra Pradesh	29.62	86.08	154.45	34.27
2 Assam	15.87	12.26	13.03	1.00
3 Bihar	3.89	4.74	3.43	2.39
4 Goa	3.30	4.12	5.78	0
5 Gujarat	76.06	77.78	101.86	37.60
6 Haryana	0	0.25	0	0
7 Jammu & Kashmir	5.37	5.96	3.61	2.23
8 Jharkhand	0	0.07	2.76	0.58
9 Karnataka	27.85	29.89	37.50	14.82
10 Kerala	8.29	20.25	17.86	0
11 Madhya Pradesh	4.13	11.2	11.66	0.88

12	Maharastra	106.62	69.40	141.97	35.87
13	Manipur	11.60	0	2.95	3.27
14	Meghalaya	0	2.29	4.66	0
15	Mizoram	1.06	0	0	0
16	Orissa	14.30	15.54	13.50	0
17	Punjab	6.38	23.28	13.97	0
18	Rajasthan	17.68	37.92	34.60	1.82
19	Tamil Nadu	66.80	53.76	83.98	10.06
20	Tripura	0	5.69	3.00	0
21	Uttar Pradesh	74.40	79.19	88.67	30.66
22	West Bengal	167.52	198.69	259.15	13.99
23	Chandigarh	9.00	1.88	0	10.84
24	Delhi	76.26	65.61	101.61	5.54
	Total	726.00	805.85	1100.00	205.82

## ANNEXURE II

Statement referred to in reply to the Lok Sabha Unstarred Question No.539 to be answered on 24.07.2003 tabled by Shri Haribhai Chaudhary & Shri Mansinh Patel regarding Funds to voluntary institutions showing the Statewise release for the projects related to the welfare of children during the last three years (2000-01 to 2002-03) and 2003-04 (upto 22.7.2003) under the scheme, General Grant in Aid Programme for financial assistance in the field of Social Defence.

Rs. in lakhs

Sl.No. State/UT Fund released for the projects related to the welfare of children

2000-01 2001-02 2002-03 2003-04 (as on 22.7.2003)

1	Andhra Pradesh	12.76	9.53	3.89	0.79
2	Gujarat	167.44	-	60.00	-
3	Maharashtra	-	4.49	4.86	-
4	Uttar Pradesh	5.54	4.95	5.65	2.00
5	West Bengal	31.30	21.94	26.53	3.58
6	A & N Islands	1.58	5.28	4.09	-
7	Delhi	-	-	2.70	-

Total 218.62 46.19 107.72 6.37

## ANNEXURE-III

Statement referred to in reply to the Lok Sabha Unstarred Question No.539 to be answered on 24.07.2003 tabled by Shri Haribhai Chaudhary & Shri Mansinh Patel regarding Funds to voluntary institutions showing List of NGOs blacklisted since 2000-01.

Sl.Nos. State/UT Name & address of the organization

A An Integrated Programme for Street Children

1	Andhra Pradesh	Learning in the Field of Training, Flat No.302, Rocky Apartments Venkatred Colony, Sikh Colony, Secunderabad, Andhra Pradesh
2		Yuvajan Vikalngula Samkeshma sangham, Kummara Palem Road, Vinukonda, Guntur, Andhra Pradesh
3		Zila vikalngula Sangham, Dakshinam Bazar, Vinukonda, guntur, andhra Pradesh
4	Gujarat	Bahgini Niketan, 10/ Tulsi Marg Baug Colony, Near Core House, Ambawadi, Ahmedabad, Gujarat
5	Uttar Pradesh	Awadh Sansthan, Ramghat, Ayodhya, Faizabad, Uttar Pradesh.

B General Grant in Aid Programme for Financial Assistance in the Field of Social Defence

1	Andhra Pradesh	Social service Society for Poor People, 1/2909, Tharaka Ramapuram, Dharama varam, Anantpur District, Andhra Pradesh.
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- 2 Uttar Pradesh Propkari Sansthan, LS-2/648, Sector-F, Janakipuram, Lucknow, Uttar Pradesh.
- 3 Bhartiya Gramin Kshetra Gramodyog Vikas Samiti, Jai narain Verma Road,  
Fatehgarh, Farukhabad, Uttar Pradesh.
- 4 Manav Shiksha Prasar Samiti, 280/69, Tilak Nagar, Baghambari Road,  
Allahabad, Uttar Pradesh